

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/317(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	IFCI LIMITED VS SUNDER LAL DUGAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Ashok Kumar Agarwal, Adv. : RP, Appointed for IRP of P6

ORDER

1. Ld. Counsel for the RP present.
2. In terms of the order dated 29th of August, 2022, post this matter on **10/11/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**